

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 109 of 2013**

**Dated : 27<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member**

**Tamil Nadu Spinning Mills Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. R.S. Pandiyaraj**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for R-2**

**Appeal no. 92 of 2013 &  
IA no. 151 of 2013**

**Tamil Nadu Electricity Consumers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L Rajah  
Mr. Arun Anbumani**

**Counsel for the Respondent(s): Mr. S. Vallinayagam  
Mr. A. Yogeshwaran**

## **ORDER**

We have heard the Learned Counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 10.09.2013 after serving copy on the other side.

Post the matter for reporting compliance and further submissions, if any, on **13.09.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**